country, as also the need to conserve foreign exchange.

(v) The non-priority industries would be given foreign exchange for import of raw materials, components \*nd spares for the value broadly equal to the level of the 19iS4-65 allocation.

(vi) The question of revision of drawback of import duty would be examined.

(vii) The Government would consider specific proposals from Exporters for providing foreign exchange for travel abroad and for opening showrooms and offices in foreign countries.

(viii) The question of introducing commercial broadcasts to boost exports will be examined.

(ix) It will not be feasible to refund every tax imposed by different authorities on export goods.

(x) A sum of Rs. 25 lakhs would be allocated, during the licensing period 1966-67, to meet the requirements of film industry.

(xi) Licences for the import of Books could be converted for the import of machinery for printing books.

(xii) All textile exports would be brought under statutory Quality Conttrol.

(xiii) The problem of long-term finance to coffee planters will be studied.

(xiv) In view of its ramifications the National Defence Remittance Scheme cannot be decentralised and applications will have to be made alt the Headquarters of the I.& E.T.C. Organisation.

#### AGREEMENT WITH JAPANESE MANU-FACTURERS FOR FERTILISERS

272. SHRI SURJIT SINGH ATWAL: Will the Minister of SUPPLY, TECH-NICAL DEVELOPMENT AND MATE-RIALS PLANNING be pleased to state whether it is a fact thalt an 1298 RS—3 agreement has been signed with the Japanese Manufacturers for the purchase of fertilisers from Japan?

to Question,

THE MINISTER OF SUPPLY, DEVELOPMENT TECHNICAL AND MATERIALS PLANNING (SHRI K. RAGHURAMAIAH): Urea was purchased in August, 1966 from Japanese Suppliers at competitive rates in response to advertised tender enquiry against free foreign exchange. Apart from the contract for these specific purchases, no separate agreement has been signed with the Japanese manu-fadturers.

273. [Transferred to the 30th Nov ember, 1966.]

### CONSTRUCTION OF DELHI UP-AVOIDINO RAIL LINE

274. SHRI SURJIT SINGH ATWAL: Will the Minister of RAILWAYS be pleased to state whether the Delhi Up-Avoiding Rail Line construction has been completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): Construction of the "Goods Avoiding Lines between Tughlakabad and Sahibabad including the Second Yamuna Bridge" is almost complete and is expected to be opened for goods traffic shortly. Construction of the "Delhi Avoiding Lines and Con. nected Traffic Facilities" is expected to be completed by the end of December, 1968.

# ANCILLARY UNITS OF THE PROPOSED HEAVY VEHICLES PROJECT, JABALPUR

# 275. SHRIR S KHANDEKAR: SHRI V. M. CHORDIA: RAJA SHANKAR PRATAP SINGH: SHRI RAM SAHAI: SHRI K. C. BAGHEL:

Will the Minister of INDUSTRYbe pleased to refer to the reply givento Starred Question No. 511 in RajyaI Sabha on the 18th August, 1966, and 1581 Written Answers f RAJYA SABHA ]

state what further action has been taken for fanning out to the ancillary units the list of requirements of the proposed Heavy Vehicles Project, Jabalpur, following the compilation of the list by the Ancillary Industries Sub-Committee for Madhya Pradesh?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): The Re-gional Ancillary industries Committee has reported that a list of requirements of parts and components for the proposed Heavy Vehicles Project, Jabalpur has been obtained. 25 items were selected in which Small Scale Units could be interested. Further details of these items viz., sizes, quantities, etc. are yet to be obtained. Thereafter manufacturing details, machinery, etc. would be worked out by the Small Industries Service Institute, Indore. Existing Small Scale Units and/or new entrepreneurs have been approached to take up the production of these items.

### PRODUCTION OF MANGANESE ORE IN M.P. AND VIDARBKA

276. SHRI A. D. MANI: Will the Minister of MINES AND METALS be pleased to state:

(a) whether it  $i_s$  a fact that the manganese mines in Madhya Pradesh and Vidarbha produced 9 lakh tons of ore in 1957;

(b) whether the production of manganese ore is only 4i lakh tons now; and

(c) if so, what are the reasons for the shortfall in production?

THE MINISTER OF MINES AND METALS (SHRI S. K. DEY): (a) No, Sir. The production of the manganese mines in Madhya Pradesh and Vidarbha was 6.07 lakh tonnes of ore in 1957.

(b) No, Sir. The production during 1969, was 6.19 lakh tonnes of ore. In '

1966 production up to July was 3.75 tonnes.

(c) Does not arise.

### COMMITTEE TO ENQUIRE INTO WORKING OP Khadi Gramodyog Bhawan

277. SHRi D. THENGARI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Khadi and Village Industries Commission has recently appointed a Committee in regard to purchase and sale, quality control and price fixation for the Khadi Gramodyog Bhawan; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) Yes, Sir.

(b) The required information is contained in the Standing Order dated 1st October, 1966 issued by the Khadi & Village Industries Commission in this respect, a copy of which is attached.

#### STANDING ORDER

KHADI & VILLAGE INDUSTRIES COMMISSION

#### GRAMODAYA, IRLA ROAD, VILE PARLE (W) BOMBAY-56.

No. 12/8/66/EMP/DSD

1966 October 1, Asvina 9, 1888

Khadi Gramodyog Bhavan, New Delhi by its work over a decade has acquired a great importance. Delhi being the capital city, the Bhavan is visited by National and International personalities of great eminence. The volume of sales is also fast expanding. It is, therefore, felt that if advice of important citizens of Delhi is available to the Manager, the Bhavaa would be able to render better service to its patrons.